

National Company Law Tribunal  
Allahabad Bench

CP NO. 111/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 06.02.2018

NAME OF THE COMPANY: Meesa Tsipathi & cois. vs Patism Industrial  
SECTION OF THE COMPANIES ACT: 71(10) of the Companies Act of 2013, complex Pvt Ltd

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rakesh Chaudhary	Adv	pc	Rakesh
2.	Abhishek Verma	Adv.	ry	Dvora

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Parties are represented by their respective counsels. Learned counsel for the Respondent Company seeks time to file detail reply to the Company Petition. A copy of the petition be provided to the respondent counsel by the petitioner.

The matter to be listed on 8<sup>th</sup> March, 2018.

Date: 06/02/2018

Typed by  
Jyoti  
(Stenographer)

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H.P. Chaturvedi,  
Member(Judicial)